

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 440
TO BE ANSWERED ON 03RD FEBRUARY, 2026**

HEALTH SECURITY OF THE POOR UNDER AB-PMJAY

440. # DR. SANDEEP KUMAR PATHAK:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of poor, deprived, and eligible families across the country that have been provided free health services so far under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) and the details thereof;
- (b) the details of number of treatments carried out under the scheme in the past three years and the total expenditure incurred on them, State-wise and year-wise; and
- (c) whether Government has received complaints regarding unauthorized collection, denial of service, or charging of extra fees from beneficiaries by private hospitals, if so, the number of such complaints and the details of punitive action taken to address them?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a): Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) provides health coverage of Rs. 5 lakh per family per year for secondary and tertiary care hospitalization to 12 crore families constituting bottom 40% of India's population.

In March 2024, the eligibility criteria were expanded to include 37 lakh families of Accredited Social Health Activists, Anganwadi Workers and Anganwadi Helpers. Further, the scheme was expanded to cover 6 crore senior citizens of age 70 years and above belonging to 4.5 crore families, irrespective of their socio-economic status, through Ayushman Vay Vandana card. In October 2024, the scheme was expanded to cover 6 crore senior citizens of age 70 years and above belonging to 4.5 crore families irrespective of their socio-economic status.

(b): As on 31.12.2025, a total of 11.22 crore hospital admissions amounting to Rs. 1.65 lakh crore has been authorized under the scheme. The State/UT-wise and year-wise details of the number of hospital admissions authorized and corresponding amount under the scheme in past three years are at **Annexure**.

(c): As per the empanelment guidelines under AB-PMJAY, the empanelled hospitals cannot deny treatment to eligible beneficiaries of the scheme. In case of denial of treatment by an

empanelled hospital, beneficiaries register their grievances through the Centralized Grievance Redressal Management System (CGRMS) or the 24*7 toll-free helpline number 14555. Under AB-PMJAY, a three-tier grievance redressal system at District, State and National level has been created to resolve the issues faced by beneficiaries in utilizing healthcare services. At each level, there are designated nodal officers and Grievance Redressal Committees to address the grievances.

State/UT-wise and year-wise details of the number of hospital admissions authorized and corresponding amount under AB-PMJAY in past three years

State/UT	FY- 2022-23		FY- 2023-24		FY- 2024-25	
	Count (in lakh)	Amount (in crore of Rupees)	Count (in lakh)	Amount (in crore of Rupees)	Count (in lakh)	Amount (in crore of Rupees)
Andaman And Nicobar Islands	0.0070	2.65	0.0065	2.36	0.0089	2.87
Andhra Pradesh	15.01	3,356.12	18.42	3,892.70	20.51	4,192.43
Arunachal Pradesh	0.010	1.88	0.01	2.56	0.04	9.07
Assam	2.39	391.98	4.93	898.15	5.11	1,007.74
Bihar	2.13	231.75	3.50	424.16	9.46	1,370.41
Chandigarh	0.10	9.53	0.17	17.67	0.23	26.88
Chhattisgarh	13.24	1,542.49	15.84	2,199.09	17.43	2,399.40
Delhi*	-	-	-	-	-	-
Goa	0.0041	0.79	0.04	1.53	0.09	2.39
Gujarat	9.15	2,646.47	12.80	3,607.02	14.51	3,886.96
Haryana	2.83	425.36	6.23	900.64	9.64	1,563.37
Himachal Pradesh	0.62	80.74	0.65	90.19	0.84	134.92
Jammu And Kashmir	3.84	715.39	4.26	833.29	4.29	886.09
Jharkhand	4.11	499.15	4.24	583.66	4.44	646.13
Karnataka	21.15	1,682.10	32.13	2,083.60	38.04	2,296.68
Kerala	12.22	1,702.69	10.78	1,736.82	9.09	1,492.47
Ladakh	0.051	8.46	0.06	10.49	0.10	14.17
Lakshadweep	0.0042	1.32	0.0046	1.30	0.0051	1.49
Madhya Pradesh	11.71	1,935.44	12.70	1,938.24	16.91	2,743.41
Maharashtra	3.26	770.01	3.94	918.59	13.03	3,368.24
Manipur	0.38	54.03	0.50	69.84	0.83	110.84
Meghalaya	1.85	180.70	1.87	218.38	2.29	256.05
Mizoram	0.23	31.42	0.31	40.14	0.39	47.41
Nagaland	0.12	26.93	0.29	64.25	0.33	74.28
Odisha*	-	-	-	-	-	-
Puducherry	0.24	20.36	0.38	33.87	0.44	37.81
Punjab	2.99	381.10	5.32	729.79	6.14	857.45
Rajasthan	16.33	1,717.90	19.78	2,124.28	19.22	2,118.65
Sikkim	0.048	4.39	0.073	7.28	0.11	8.84
Tamil Nadu	17.65	1,374.10	10.57	1,352.62	11.33	1,661.50
Telangana	5.53	1,145.98	6.18	1,306.93	6.77	1,683.80
Dadra and Nagar Haveli And Daman And Diu	0.21	16.46	0.18	14.68	0.20	19.09
Tripura	0.76	79.04	0.98	112.55	1.25	127.73
Uttar Pradesh	8.42	1,288.50	17.00	3,026.42	24.90	4,233.13
Uttarakhand	2.60	594.79	3.72	816.36	3.94	961.10

*Delhi and Odisha have been onboarded under AB-PMJAY in April 2025.